

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 2239
TO BE ANSWERED ON 24.12.2018**

VC of Manipur University

2239. DR. THOKCHOM MEINYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Manipur University is now functioning without a Vice Chancellor;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which a regular Vice Chancellor shall be appointed;
- (d) whether the University is now running by a retired bureaucrat; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)**

(a) to (e): The Hon'ble High Court of Manipur vide its Order dated 11.10.2018 in Public Interest Litigation (PIL) No. 49 of 2018, has appointed Shri Jarnail Singh, IAS Retd., and former Chief Secretary of Manipur as an Administrator for discharging the functions of the Vice Chancellor of Manipur University as provided under the Manipur University Act, 2005 and such other relevant Statutes and his primary duty and responsibility is to bring normalcy in Manipur University.
